

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	For Orders	391 / 394	BgSE Properties and Securities Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Udayshankar Assts 9482848179	Adv for Petitioner	<i>[Signature]</i>
2.	Prema Hatti	ROC	<i>[Signature]</i>

Counsel for petitioner is present. Smt. Prema Hatti for ROC and RD is present. Counsel for petitioner has filed written submissions. Heard him.

Heard Smt. Prema Hatti for ROC and RD.

For orders, list it on 18.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)